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Title: Increasing incidents of terrorist activities in the country.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): I want to draw the attention of this House, among many incidents, to mainly two ghastly incidents that has happened in some parts of the country, including the State of Gujarat. It has a very serious implication on the way the Home Ministry has been functioning.

On 29<sup>th</sup> of March, the VHP and Bajrang Dal workers, on their way from Delhi to Ahmedabad, had thrown out two passengers from the Delhi Mail. This is despite the fact that on 26<sup>th</sup> of March, when the VHP and Bajrang Dal people came to Delhi to attend a meeting, there was an unruly and rowdy behaviour by them. People were forced to take the name of certain Gods. Not only that, they were beaten up also. I did draw the attention of the Home Minister and the Railway Minister in writing and requested them to provide complete security and *bandobust* in the train when they return to Gujarat. That seemed to have not happened. This incident was reported in the Press. I wanted to know if the Government is trying to cover up the incident.

The second incident which has happened in Gujarat is the killing of ex-Home Minister of Gujarat, Shri Haren Pandya. He was, in fact, killed in broad day light in Gujarat. His body remained unattended for almost two and half hours. Not only that, his father, in fact, has accused the entire administration. He asked the lax administration not to put a chit on the innocent people of Gujarat and then kill them in encounters. These are the incidents which have been raised. They will again do a Godhrawali incident in Gujarat. These incidents have a serious implication on the law and order situation. ...*(Interruptions)*

MR. SPEAKER: Shri Pravin Rashtrapal, you can associate your name.

...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, Shri Mistry rang me up. Practically, I advised him to inform the Home Minister and he did so. A few of those who refused to join the chorus of Jai Shri Ram were physically tortured. Later on, on return, two of them were thrown out of the train.

**सरदार बूटा सिंह (जालौर)** : अध्यक्ष महोदय, यह बहुत गम्भीर मामला है। इसके बारे में उप प्रधान मंत्री एवं गृह मंत्री श्री लाल कृण आडवाणी जी से शिकायत की गई, लेकिन कोई कार्रवाई नहीं हुई। प्रधान मंत्री जी से भी शिकायत की गई। *(व्यवधान)*

**श्री विनय कटियार (फैजाबाद)** : जिस राज्य के पूर्व गृह मंत्री को मारे जाने की बात की जा रही है, उस राज्य के ऐसे लोगों का इसमें हाथ होने का संबंध पता लगता है। इसीलिए ये लोग हल्ला मचा रहे हैं। *(व्यवधान)*

MR. SPEAKER: Hon. Member, Shri Mistry, has been wanting to raise this issue for the last three days. I considered the issue and I permitted him to raise the issue. He has raised the issue. Now, I have to go to another issue on which notice for Adjournment Motion has been given. I have already permitted Shri Ramjilal Suman to speak. The next issue before me is potato. This is also quite important. Now, Shri Suman may please speak.

...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI : Sir, Shri Mistry is on record saying that he had brought these incidents to the notice of the Home Minister and the Railway Minister in writing.

Shri Togadia is on record having said: "I have done Godhra and I will do it again." ...*(Interruptions)*

**श्री विनय कटियार (फैजाबाद)** : अध्यक्ष जी, हरिन पंड्या की हत्या के आरोप में *(व्यवधान)* और उसमें इनका नाम आने की संभावना है, सारे के सारे इस प्रकार के लोग हैं, जो पकड़े गए हैं, जिनका पाकिस्तान के साथ सम्बन्ध होने की सम्भावना है और कहीं इनके पक्ष में न पड़ने पाये, इसके कारण से आज इन्होंने लोक सभा के अन्दर इस इश्यू को रोज किया है। *(व्यवधान)*